

OA-326/09

25.5.2012

From Mr. D. C. Lalcha, A.M.

Smti K. C. Shukla, Advocate for the
respondents has sent illness slip.

Adjourned.

list on 24.8.2012.


A.M.

24.8.12. ✓

O.A.No326/2009

✓ Hon'ble Sri S. P. Singh, Member (A)

List revised. Time 11:40. Sri Jitendra Tiwari holding
brief for Sri K. K. Shukla, learned counsel for the
respondents is present.

From perusal of the order sheet, it is seen that the
learned counsel for the applicant has not been regular
appearing the court, but presenting through proxy counsel.
O.A. was earlier dismissed on 30.9.2011 in default and for
non prosecution.

In view of the facts and circumstances mentioned
above, it appears that the applicant has lost interest in
prosecuting the case. The O.A. is accordingly dismissed in
default and for non-prosecution.


S.P.Singh
Member (A)

vidya

